Date: 02/08/2025

Mediator: Dr. Renu Aggarwal, Advocate

Case No.: 6848/20 Case Id: 2505M03823 Referring Judge: Ms. Shaina Goyal, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:00:00 PM

SHIBA MALIK Vs. IESHA MALIK & ORS

Total Days spent : 91

Case No.: 143/23 Case Id: 2507M06960 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 12:00:00 PM

DILPREET KAUR Vs. AKASH JOSHI

Total Days spent :

Case No.: 682/19 Case Id: 2507M07000 Referring Judge: Sh. Naresh Kumar Laka, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:30:00 PM

DOLLY MAKKAR Vs. PAWAN SINGH & ANR

Total Days spent: 7

Case No.: 1403/23 Case Id: 2504M03627 Referring Judge: Sh. Ankit Solanki, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

VIRENDER KUMAR MEHRA Vs. HARPREET SINGH

Total Days spent : 98

Case No.: 312/23 Case Id: 2505M03825 Referring Judge: Ms. Alka Singh, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

HEMANT GUPTA Vs. RISHABH CHOPRA

Case No.: 26/24 Case Id: 2507M06444 Referring Judge: Sh. Naveen Kumar Kashyap, DJS

Case Type: CUSTODY / GUARDIANSHIP: CUSTODY / GUARDIANSHIP MATTERS Hearing Time: 2:00:00 PM

HIMANSHU CHOPRA Vs. ANUKAMPA SHARMA

Total Days spent : 14

Case No.: 254/25 Case Id: 2507M06443 Referring Judge: Sh. Naveen Kumar Kashyap, DJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 2:00:00 PM

ANUKAMPA SHARMA Vs. HIMANSHU CHOPRA

Total Days spent : 14

Case No.: 1608/22 Case Id: 2507M05638 Referring Judge: Ms. Deshna Golichha, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

GULAB SINGH Vs. ANUP SINGH

Total Days spent : 28

Case No.: 617/24 Case Id: 2507M06445 Referring Judge: Sh. Naveen Kumar Kashyap, DJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 2:00:00 PM

Page No.: 40

Total Days spent:

7

Date: 02/08/2025

HIMANSHU CHOPRA Vs. ANUKAMPA SHARMA

Total Days spent : 14

Case No.: 363/19 Case Id: 2507M06382 Referring Judge: Sh. Kautuk, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

RAKESH SOLANKI Vs. M/S RICHA & CO

Total Days spent : 14

Case No.: 585/23 Case Id: 2507M07051 Referring Judge: Ms. Shivali Sharma, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM

NISHA SHARMA Vs. AMIT GAUTAM & ORS

Total Days spent : 7

Case No.: 367/2021 Case Id: 2507M06971 Referring Judge: Sh. Vidya Prakash, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 3:00:00 PM

SUDHIR AGGARWAL Vs. M/S SHIVA AGGARWAL

Total Days spent : 7

Total: 12

Mediator: Ms. Aditi Garg, DHJS

Case No.: 382/16 Case Id: 2507M06316 Referring Judge: Sh. Manuj Kaushal, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS #Hearing Time: 2:00:00 PM

STATE Vs. MOHD VAKIL & ORS

Total Days spent : 15

Total: 1

Mediator: Ms. Alka Ahir, Advocate

Case No.: 1493/24 Case Id: 2507M05826 Referring Judge: Ms. Neha Pandey, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 11:00:00 AM

ANUBHAV FIBRES PVT LTD Vs. JYOTSANA ENTERPRISES

Total Days spent : 21

Case No.: 18773/16 Case Id: 2507M06995 Referring Judge: Ms. Shivali Sharma, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR DAMAGES Hearing Time: 12:00:00 PM

M/S VANDANA INTERNATIONAL Vs. FEDEX EXPRESS SERVICES INDIA PVT LTD

Total Days spent: 7

Case No.: 655/23 Case Id: 2507M06380 Referring Judge: Sh. Rajesh Kumar Goel, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 12:00:00 PM

M/S SUPREME SALES AGENCY Vs. M/S ECONSHIP TECH PVT LTD & ANR

Date: 02/08/2025

Total Days spent: 14 2507M06969 Case Id: Referring Judge: Sh. Sachin Gupta, DHJS Case No.: 230/20 MACT: MOTOR ACCIDENT CLAIM ACT CASES **Hearing Time:** 12:00:00 PM Case Type: **MANJEET KAUR** Vs. JITENDER KUMAR **Total Days spent:** 7 Case No.: 713/22 Case Id: 2507M05557 Referring Judge: Ms. Helly Fur Kaur, DJS MATRIMONIAL: DOMESTIC VIOLENCE 12:00:00 PM Case Type: **Hearing Time: KIRTI** Vs. KARAN PAL SINGH **Total Days spent:** 28 2507M05629 Case No.: Case Id: Referring Judge: Sh. Naresh Kumar Malhotra, DHJS 85/24 Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) **Hearing Time:** 12:30:00 PM MOTI LAL OSWAL FINANCIAL SERVICES LTD ۷s **POOJA AHLAWAT Total Days spent:** 28 Case No.: 87/24 Case Id: 2507M05628 Referring Judge: Sh. Naresh Kumar Malhotra, DHJS COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Case Type: **Hearing Time:** 12:30:00 PM MOTI LAL OSWAL FINANCIAL SERVICES LTD **DEEPAK DHALL** Vs. **Total Days spent:** 28 2507M06331 Ms. Aditi Chaudhary, DHJS Case No.: 56/25 Case Id: Referring Judge: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. 2:00:00 PM Case Type: **Hearing Time: REETA** Vs. SANDEEP KUMAR **Total Days spent:** 14 Case Id: 2507M06127 Ms. Gita, DJS Case No.: 145/25 Referring Judge: MATRIMONIAL: DOMESTIC VIOLENCE 2:00:00 PM **Hearing Time:** Case Type: **KHUSHBOO AKASH @ GAGAN** Vs. **Total Days spent:** 18 2507M05829 Case No.: 1082/19 Case Id: Referring Judge: Ms. Urvi Gupta, DJS Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time:** 2:00:00 PM M/S MANJUL PUBLISHING HOUSE PVT LTD **USHA JAIN** Vs. Total Days spent: 21 2507M07003 Case Id: Referring Judge: Ms. Tyagita Singh, DHJS Case No.: 506/2025 Case Type: MATRIMONIAL: PETITION FOR DIVORCE **Hearing Time:** 2:00:00 PM **VIPUL BHASIN SAKSHI GUPTA** Vs. Total Days spent : 7

Referring Judge:

Case No.:

Case Type:

1582/22

Case Id:

2507M06519

138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Page No.: 40

Sh. Abhay Choudhary, DJS

Hearing Time:

2:00:00 PM

Date: 02/08/2025

MOHD RABBAN Vs. SATISH GUPTA

Total Days spent : 14

Total: 12

Mediator: Ms. Beena Sharma, Advocate

Case No.: 2/25 Case Id: 2507M07487 Referring Judge: Sh. Sumeet Anand, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 12:00:00 AM

PAWAN KUMAR Vs. DINESH KUMAR

Total Days spent : 5

Case No.: 1069/24 Case Id: 2507M07489 Referring Judge: Sh. Sumeet Anand, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 12:00:00 AM

PRERNA Vs. PAWAN KUMAR

Total Days spent : 5

Case No.: 53/24 Case Id: 2507M07488 Referring Judge: Sh. Sumeet Anand, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:00:00 AM

PAWAN KUMAR Vs. DINESH KUMAR

Total Days spent : 5

Case No.: 105/24 Case Id: 2507M07245 Referring Judge: Ms. Anamika, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 11:00:00 AM

NEETU YADAV Vs. ASHOK KUMAR YADAV

Total Days spent: 7

Case No.: 182/21 Case Id: 2507M06654 Referring Judge: Sh. Sumeet Anand, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 2:00:00 PM

RAJIV SHARMA Vs. KRISHAN SHARMA

Total Days spent: 12

Case No.: 2078/2022 Case Id: 2507M06993 Referring Judge: Ms. Deshna Golichha, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

AGRICO ORGANICS Vs. M/S SUPER CROP SAFE LTD

Total Days spent: 7

Case No.: 2262/23 Case Id: 2507M05893 Referring Judge: Ms. Shaina Goyal, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:30:00 PM

AFSHEEN Vs. FIROZ AHMAD & ORS

Total Days spent : 19

Case No.: 5406/22 Case Id: 2507M07165 Referring Judge: Ms. Pooja Suhag, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:00:00 PM

Date: 02/08/2025

M/S POOJA DESIGNERS PVT LTD Vs. M/S NAITIK SHAREE SHOWROOM

Total Days spent : 5

Case No.: 254/23 Case Id: 2507M07112 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 11:00:00 PM

SUMER SINGH Vs. NEELAM & ORS

Total Days spent : 5

Total: 9

Mediator: Ms. Gayatri Aggarwal, Advocate

Case No.: 612783/16 Case Id: 2507M07639 Referring Judge: Sh. Dev Saroha, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 11:00:00 AM

SANJAY TYAGI Vs. SUNIL TYAGI

Total Days spent : 4

Case No.: 5/25 Case Id: 2507M07642 Referring Judge: Ms. Goma Dabas Gupta, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 11:00:00 AM

MONIKA MALIK Vs. RAM MURTHY VINAYAK

Total Days spent : 4

Total: 2

Mediator: Ms. Geetanjali Sharma, Advocate

Case No.: 5573/2019 Case Id: 2507M06343 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:00:00 AM

SHREE KRISHNA SEC AUTO PVT LTD Vs. APEX POWER PRJECTS PVT LTD

Total Days spent : 14

Case No.: 1107/23 Case Id: 2507M05948 Referring Judge: Sh. Sumeet Anand, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 11:30:00 AM

TEJ FINCAP PVTLTD Vs. RAMESH TEWARI

Total Days spent : 21

Case No.: 3423/18 Case Id: 2507M07042 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 11:30:00 AM

SANJAY KUMAR Vs. KANTA DEVI

Total Days spent : 7

Case No.: 2267/20 Case Id: 2507M05951 Referring Judge: Ms. Pooja Yadav, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:00:00 PM

NEHA Vs. PAWAN & ORS

Date: 02/08/2025

Total Days spent: 21 Case Id: 2507M06398 485/19 Referring Judge: Sh. Ajay Gupta, DHJS Case No.: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) **Hearing Time:** 12:00:00 PM Case Type: **KULDIP KAUR MOTHERS PRIDE & ANR** Vs. **Total Days spent:** 14 2507M06333 Case No.: 1366/22 Case Id: Referring Judge: Ms. Shaina Goyal, DJS MATRIMONIAL: DOMESTIC VIOLENCE **Hearing Time:** 12:00:00 PM Case Type: **FARHANA** Vs. **MOHD TARIQ & ORS Total Days spent:** 14 2507M06420 Case No.: 5649/24 Case Id: Referring Judge: Ms. Arushi Parwal, DJS Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time:** 12:00:00 PM PLAZA ELECTRICALS PRODUCTS PVTLTD Vs. **BINAY KUMAR SRIVASTAVA Total Days spent:** 14 Case No.: 3120/23 Case Id: 2507M05570 Referring Judge: Sh. Pranjal Gangwar, DJS 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Case Type: **Hearing Time:** 12:00:00 PM **UCO BANK KARAN SHARMA** Vs. **Total Days spent:** 28 2505M04377 Sh. Dharmender Singh, DHJS Case No.: 40/25 Case Id: Referring Judge: **PARTITION: SUIT FOR PARTITION** 12:00:00 PM Case Type: **Hearing Time: VIRENDER BAROLIA** Vs. **DIN DAYAL BAROLIA & ORS Total Days spent:** 77 Case Id: 2507M06977 Sh. Jiten Mehra, DHJS Case No.: 714/21 Referring Judge: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / 12:30:00 PM Case Type: **Hearing Time: HEMANT VERMA TRIPTA CHAUDHARY & ANR** Vs. **Total Days spent:** 7 2506M05405 Case No.: 499/19 Case Id: Referring Judge: Sh. Ram Lal Meena, DHJS **ELECTRICITY ACT: CASES UNDER ELECTRICITY ACT** Case Type: **Hearing Time:** 1:00:00 PM **TPDDL RAJ KUMAR** Vs. **Total Days spent:** 35 2507M07047 Case Id: Referring Judge: Sh. Manish Gupta, DHJS Case No.: 77/24 Case Type : CUSTODY / GUARDIANSHIP: CUSTODY / GUARDIANSHIP MATTERS **Hearing Time:** 2:00:00 PM AMIT BHARTI KISHORE SINGH Vs. Total Days spent : 7

Referring Judge:

Case No.:

Case Type:

64/24

Case Id:

2507M05812

CUSTODY / GUARDIANSHIP: CUSTODY / GUARDIANSHIP MATTERS

Page No.: 40

Sh. Pawan Kr. Jain, DHJS

Hearing Time:

3:00:00 PM

Date: 02/08/2025

MOHD AADAM JI Vs. SHAISTA

Total Days spent : 21

Total: 13

Mediator: Ms. Mamta Rani, Advocate

Case No.: 3185/24 Case Id: 2507M05887 Referring Judge: Ms. Poonam Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 10:00:00 PM

WALLIULLAH Vs. NADEEM KHAN

Total Days spent: 19

Total: 1

Mediator: Ms. Nahed Anjum, Advocate

Case No.: 17899/16 Case Id: 2507M07262 Referring Judge: Sh. Sandeep Kumar Sharma, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 12:00:00 AM

RUPENDER KATARIA Vs. KAMAL KANT KATARIA & ORS

Total Days spent : 7

Case No.: 1263/22 Case Id: 2507M06402 Referring Judge: Sh. Rajesh Kumar Goel, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 12:00:00 PM

RAJ JINDAL Vs. RELIANCE INFRATEL LTD

Total Days spent : 14

Case No.: 189/25 Case Id: 2507M06391 Referring Judge: Sh. Mukesh Kumar Gupta, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 12:30:00 PM

M/S VANSH ELECTROMECHANICAL DEVICES PVT LTD Vs. M/S KONCEPT ELECTRICALS PVT LTD

Total Days spent : 14

Case No.: 2650/25 Case Id: 2505M04849 Referring Judge: Ms. Nitika, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 1:00:00 PM

KAFAL CO OPERATIVE SOCIETY LTD Vs. GOURAV SINGH

Total Days spent: 64

Case No.: 357/24 Case Id: 2507M06370 Referring Judge: Ms. Helly Fur Kaur, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

NAVEEN KUMARI Vs. AJAY & ORS

Total Days spent: 14

Case No.: 666/24 Case Id: 2507M05944 Referring Judge: Sh. Sumeet Anand, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 2:00:00 PM

BHIM SINGH & ORS Vs. SATWANT SINGH & ORS

Date: 02/08/2025

Total Days spent : 21

Case No.: 10133/2017 Case Id: 2507M07012 Referring Judge: Ms. Arushi Parwal, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

SHAH FAISAL KHAN Vs. MURSALEEN

Total Days spent : 7

Case No.: 598/24 Case Id: 2507M07009 Referring Judge: Sh. Sachin Gupta, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 2:00:00 PM

SHIV SHANKAR CHAURASIYA Vs. ARPAN MEHTA & ORS

Total Days spent :

Case No.: 596/24 Case Id: 2507M07006 Referring Judge: Sh. Sachin Gupta, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 2:00:00 PM

KUMARI PREETI Vs. ARPAN MEHTA & ORS

Total Days spent : 7

Case No.: 597/24 Case Id: 2507M07005 Referring Judge: Sh. Sachin Gupta, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 2:00:00 PM

SUMAN Vs. ARPAN MEHTA & ORS

Total Days spent : 7

Total: 10

Mediator: Ms. Ruby Bedi, Advocate

Case No.: 415/24 Case Id: 2507M06378 Referring Judge: Ms. Ruchika Singla, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 11:00:00 AM

SUBEDAR MISHRA Vs. RAVI KUMAR

Total Days spent : 14

Case No.: 172/24 Case Id: 2507M07256 Referring Judge: Ms. Goma Dabas Gupta, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 11:00:00 AM

KIRTI DHAKA Vs. SUSHMA

Total Days spent: 7

Case No.: 155/17 Case Id: 2507M07099 Referring Judge: Ms. Manya, DJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 11:00:00 AM

STATE Vs. RAJESH KUMAR

Total Days spent : 5

Case No.: 1049/23 Case Id: 2507M06399 Referring Judge: Sh. Umang Joshi, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:00:00 PM

VIPIN CHANDRA Vs. AMRIT LAL KADAM

Page No.: 40

Date: 02/08/2025

Total Days spent: 14 2507M07293 Case Id: Referring Judge: Ms. Vasundhara Azad, DJS Case No.: 1930/23 **CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time:** 12:00:00 PM Case Type: STATE Vs. **KUNAL & ORS Total Days spent:** 5 2507M07118 Case No.: 83/20 Case Id: Referring Judge: Ms. Divva Gupta, DJS RECOVERY: SUIT FOR RECOVERY OF MONEY **Hearing Time:** 12:00:00 PM Case Type: YOGESH SACHDEVA Vs. **ANIL SURI Total Days spent:** 5 2507M07016 Case No.: 00147/23 Case Id: Referring Judge: Ms. Aakanksha, DJS Case Type: **CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time:** 12:00:00 PM STATE Vs. FIROZ @ MONU 7 **Total Days spent:** Case No.: 481/25 Case Id: 2505M04378 Referring Judge: Ms. Payal Singhal, DJS **CRIMINAL OTHERS: CRIMINAL OTHERS** Case Type: **Hearing Time:** 12:00:00 PM Vs. **STATE VISHAL TYAGI Total Days spent:** 77 2507M06417 Sh. Pawan Kr. Jain, DHJS Case No.: 43/24 Case Id: Referring Judge: MATRIMONIAL: PETITION FOR RESTITUTION OF CONJUGAL 12:30:00 PM Case Type: **Hearing Time: AQUIB JAVED** Vs. **SUMAIYA JAVED Total Days spent:** 14 Case Id: 2505M04629 Sh. Arun Sukhija, DHJS Case No.: 566/21 Referring Judge: MATRIMONIAL: PETITION FOR DIVORCE 12:30:00 PM Case Type: **Hearing Time: SATVINDER KAUR** Vs. **BAJINDER PAL SINGH Total Days spent:** 70 2505M04630 Sh. Arun Sukhija, DHJS Case No.: 46/23 Case Id: Referring Judge: Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / **Hearing Time:** 12:30:00 PM **BAJINDER PAL SINGH** Vs. **SATVINDER KAUR Total Days spent:** 70 2507M06311 Case Id: Referring Judge: Sh. Vineet Kumar, DHJS Case No.: 108/23 Case Type: **CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time:** 2:00:00 PM **DEEPAK SHARMA** Vs. **ASHWANI BHALLA** Total Days spent : 14

Referring Judge:

Case No.:

Case Type:

341/23

Case Id:

PARTITION: SUIT FOR PARTITION

2507M05636

Page No.: 40

Ms. Susheel Bala Dagar, DHJS

Hearing Time:

2:00:00 PM

Date: 02/08/2025

DURGA SHARAN PREM Vs. RAJ CHAUDHARI

Total Days spent : 28

Case No.: 444/20 Case Id: 2505M04918 Referring Judge: Ms. Upasana Satija, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

M/S JANTA HOSEIRY FACTORY Vs. M/S PUJA AGENCIES & ANR

Total Days spent: 63

Case No.: 109/23 Case Id: 2507M06332 Referring Judge: Sh. Vineet Kumar, DHJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

DEEPAK SHARMA Vs. ASHWANI BHALLA

Total Days spent : 14

Case No.: 1077/22 Case Id: 2507M07010 Referring Judge: Sh. Sachin Sood, DHJS

ALTAF HASAN Vs. SANJAY

Total Days spent : 7

Case No.: 683/23 Case Id: 2507M06968 Referring Judge: Sh. Sachin Sood, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 3:00:00 PM

MTD VACATION PVT LTD Vs. NITISH SHUKLA

Total Days spent : 7

Case No.: 30727/15 Case Id: 2507M07007 Referring Judge: Sh. Rinku Jain, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 3:30:00 PM

BIRBAL Vs. NORTH DELHI MUNICIPAL CORPORATION

Total Days spent :

Case No.: 751/25 Case Id: 2507M07192 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 11:00:00 PM

HARIOM KUMAR GUPTA Vs. TANUJ ARORA

Total Days spent : 5

Case No.: 3221/23 Case Id: 2507M07018 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 11:00:00 PM

VIKRAM SINGH Vs. SHASHI @ PRIYA

Total Days spent : 7

Case No.: 252/23 Case Id: 2507M07095 Referring Judge: Ms. Shivli Talwar, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 11:00:00 PM

SIMRANJEET KAUR Vs. AMANDEEP SINGH & ORS

Total Days spent : 5

Total: 21

Page No.: 40

Date: 02/08/2025

Mediator: Not Assigned, NIL Case No.: 218/24 Case Id: 2508M07943 Referring Judge: Ms. Helly Fur Kaur, DJS MATRIMONIAL: DOMESTIC VIOLENCE 12:00:00 AM **Hearing Time:** Case Type: **MANISHA SACHDEVA** Vs. **BABY MONYA TALWAR**

Total Days spent:

2508M07982 Case No.: 1323/21 Case Id: Referring Judge: Sh. Dev Chaudhary, DJS

RECOVERY: SUIT FOR RECOVERY OF MONEY Case Type: **Hearing Time:** 10:00:00 AM

DEEPAK KUMAR Vs. **POOJA CHITKARA & ANR**

2508M08071 Case No.: 165/25 Case Id: Referring Judge: Ms. Divyashree Raina, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE **Hearing Time:** 10:00:00 AM

SADHNA RANJEET SINGH Vs.

2508M08070

Ms. Disha Langan, DJS Case No.: 378/17 Case Id: Referring Judge:

Case Type: **CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time:** 10:00:00 AM

STATE Vs. **SEHZAD ALI**

Total Days spent:

Case No.: 703/24 Case Id: 2508M08067 Referring Judge: Ms. Divyashree Raina, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE **Hearing Time:** 10:00:00 AM

REENA Vs. KRISHNA UPADHYAY

Total Days spent: 0

Case Id: 2508M08066 Ms. Disha Langan, DJS Case No.: 588/24 Referring Judge:

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE **Hearing Time:** 10:00:00 AM

PRIYANKA Vs. **RAKESH**

Total Days spent: 0

2508M08060 Referring Judge: Ms. Divyashree Raina, DJS Case No.: 298/23 Case Id:

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE **Hearing Time:** 10:00:00 AM

BEENA & ANR Vs. **RAVINDER KUMAR**

Total Days spent: 0

Case No.: Case Id: 2508M07995 Referring Judge: Sh. Dev Chaudhary, DJS 857/23

RECOVERY: SUIT FOR RECOVERY OF MONEY **Hearing Time:** 10:00:00 AM Case Type:

BHAVNA Vs. **BILAL RIYAJ**

Total Days spent: 0

Sh. Dev Chaudhary, DJS Case No.: Case Id: 2508M07981 Referring Judge: 1/25

Case Type: RENT ACT: LAND LORD & TENANT DISPUTES UNDER DRC **Hearing Time:** 10:00:00 AM

> Page No.: 40

0

0

0

0

Total Days spent:

Total Days spent :

Date: 02/08/2025

0

0

0

0

HARMEET KAUR Vs. HARBANS SINGH KAKKAR

Total Days spent :

Case No.: 1212/24 Case Id: 2508M07980 Referring Judge: Sh. Dev Chaudhary, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 10:00:00 AM

JASBIR KAUR Vs. TARSEM SINGH & ANR

Total Days spent : 0

Case No.: 60/25 Case Id: 2508M08041 Referring Judge : Sh. Raghubir Singh, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 10:00:00 AM

THE NAINITAL BANK LTD Vs. M/S AYUSH COLLECTION

Total Days spent : 0

Case No.: 766/22 Case Id: 2508M08039 Referring Judge: Ms. Disha Langan, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 10:00:00 AM

PRAGATI AGNIHOTRI Vs. MANISH AGNIHOTRI

Total Days spent : 0

Case No.: 675/24 Case Id: 2508M08093 Referring Judge: Ms. Disha Langan, DJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 10:00:00 AM

STATE Vs. RAJU TIWARI

Case No.: 58/22 Case Id: 2508M08036 Referring Judge : Ms. Disha Langan, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 10:00:00 AM

SOMAN KHATOON Vs. MOHD SADDAM

Case No.: 1794/24 Case Id: 2508M07999 Referring Judge: Sh. Dev Chaudhary, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 10:00:00 AM

PARVIOM TECHNOLOGY PVT LTD Vs. FANTASTIC BY URBAN TREE APT

Total Days spent :

Case No.: 146/19 Case Id: 2508M08082 Referring Judge: Ms. Disha Langan, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 10:00:00 AM

STATE Vs. NARENDER SINGH

Total Days spent: 0

Case No.: 49/24 Case Id: 2508M08083 Referring Judge: Ms. Disha Langan, DJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 10:00:00 AM

STATE Vs. RAVI KUMAR

Total Days spent: 0

Case No.: 1268/22 Case Id: 2508M08090 Referring Judge: Ms. Divyashree Raina, DJS

Page No.: 40

Total Days spent:

Total Days spent:

Date: 02/08/2025

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 10:00:00 AM

STATE Vs. JASBIR SINGH

Total Days spent : 0

Case No.: 377/2025 Case Id: 2508M07974 Referring Judge: Ms. Disha Langan, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 10:30:00 AM

RACHNA RAWAT Vs. PUNEET SINGH

Total Days spent : 0

Case No.: 2715/22 Case Id: 2508M07960 Referring Judge: Ms. Divya Gupta, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 11:30:00 AM

CANARA BANK Vs. RAKESH KUMAR VERMA

Total Days spent : 0

Case No.: 4/24 Case Id: 2508M08092 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 12:00:00 PM

YOGINDER KUMAR Vs. HEM LATA

Total Days spent : 0

Case No.: 78/24 Case Id: 2508M07953 Referring Judge: Sh. Manish Gupta, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 12:00:00 PM

POOJA KUMARI Vs. AVINASH KUMAR

Total Days spent : 0

Case No.: 238/25 Case Id: 2508M07956 Referring Judge: Sh. Lalit Kumar, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:00:00 PM

AMAN GABA Vs. PURAN ASHA GABA

Total Days spent: 0

Case No.: 491/22 Case Id: 2508M07957 Referring Judge: Sh. Arun Sukhija, DHJS

 Case Type :
 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.
 Hearing Time :
 12:00:00 PM

RICHA RANI Vs. RADHEY SHAYAM

Total Days spent : 0

Case No.: 11/25 Case Id: 2508M07962 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 12:00:00 PM

BEENA GEORGE Vs. THOMAS GEORGE

Total Days spent: 0

Case No.: 1598/22 Case Id: 2508M07945 Referring Judge: Sh. Bharat Aggarwal, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 PM

M/S STANDARD REFRIGRATION PVT LTD Vs. M/S MELCON ENGINEERS PVT LTD

Total Days spent: 0

Date: 02/08/2025

Case No.: 314/25 Case Id: 2508M07967 Referring Judge: Ms. Alka Singh, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 12:00:00 PM

NAVEEN CHANDER TIWARI Vs. BHASKAR TIWARI

Total Days spent : 0

Case No.: 890/23 Case Id: 2508M07969 Referring Judge: Ms. Alka Singh, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 PM

DINESH MITTAL Vs. MANI BHUSHAN KUMAR

Total Days spent: 0

Case No.: 1086/20 Case Id: 2508M07971 Referring Judge: Ms. Alka Singh, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 PM

M/S GURUNANAK POLYMER Vs. RS PLASTIC

Total Days spent : 0

Case No.: 516/23 Case Id: 2508M07973 Referring Judge: Ms. Alka Singh, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 PM

M/S DENTS PLY INDIA PVT LTD Vs. DR RAMANDEEP SINGH MAHAL

Total Days spent :

Case No.: 82/24 Case Id: 2508M07968 Referring Judge: Ms. Alka Singh, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 12:00:00 PM

NARESH KUMAR Vs. NARAYAN SINGH

Total Days spent : 0

Case No.: 1682/19 Case Id: 2508M08084 Referring Judge: Sh. Naveen Kr. Kashyap, DHJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 12:00:00 PM

ASHISH THAKRAN Vs. RAKHI MAAN

Total Days spent : 0

Case No.: 163/25 Case Id: 2508M07951 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 12:00:00 PM

RICHA RANI Vs. RADHEY SHAYAM

Total Days spent : 0

Case No.: 264/21 Case Id: 2508M08080 Referring Judge: Sh. Manish Gupta, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 12:00:00 PM

SEEMA Vs. RAJESH MAHTO

Total Days spent : 0

Case No.: 1488/24 Case Id: 2508M07947 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: MATRIMONIAL: PETITION FOR RESTITUTION OF CONJUGAL Hearing Time: 12:00:00 PM

SATISH MOUR Vs. PRIYANKA JAIN

Total Days spent : 0

0

Date: 02/08/2025

Case No.: 33/25 Case Id: 2508M08057 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: CUSTODY / GUARDIANSHIP: CUSTODY / GUARDIANSHIP MATTERS Hearing Time: 12:00:00 PM

AMIT Vs. GEETA

Total Days spent : 0

Case No.: 609/22 Case Id: 2508M08007 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 12:00:00 PM

KANISHK SETH Vs. SHIKHA SETH

Total Days spent : 0

Case No.: 52/2023 Case Id: 2508M07985 Referring Judge: Ms. Preeti, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 12:00:00 PM

STATE Vs. HIMNASHU RATRA

Total Days spent : 0

Case No.: 139/18 Case Id: 2508M07986 Referring Judge: Sh. Anil Chandhel, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 12:00:00 PM

SURINDER MOHAN AGGARWAL Vs. SHREE AGGARSAIN COOP SOCIETY LTD

Total Days spent :

Case No.: 191/22 Case Id: 2508M08037 Referring Judge: Sh. Vinod Kumar Meena, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 12:00:00 PM

DEVI DUTT Vs. RAJESH KUMAR & ORS

Total Days spent : 0

Case No.: 79/24 Case Id: 2508M07990 Referring Judge: Ms. Alka Singh, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 12:00:00 PM

NARESH KUMAR Vs. CHANDAN SRIVASTAVA

Total Days spent :

Case No.: 81/24 Case Id: 2508M07992 Referring Judge: Ms. Alka Singh, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 12:00:00 PM

NARESH KUMAR Vs. MOHD SHAMIM

Total Days spent : 0

Case No.: 80/24 Case Id: 2508M07993 Referring Judge: Ms. Alka Singh, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 12:00:00 PM

NARESH KUMAR Vs. MANJEET SINGH

Total Days spent : 0

Case No.: 1106/22 Case Id: 2508M07994 Referring Judge: Ms. Alka Singh, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:00:00 PM

RAJENDER SACHDEVA Vs. VIJAY ARORA

Page No.: 40

0

Date: 02/08/2025

Total Days spent: 0 2508M08056 Referring Judge: Sh. Arun Sukhija, DHJS Case No.: 113/23 Case Id: MATRIMONIAL: PETITION FOR DIVORCE **Hearing Time:** 12:00:00 PM Case Type: **AMIT** Vs. **GEETA @ ANJALI Total Days spent:** 0 2508M08058 Case No.: 4/21 Case Id: Referring Judge: Sh. Arun Sukhija, DHJS 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. **Hearing Time:** 12:00:00 PM Case Type: **PRIYANKA PURI** Vs. **KUNAL PURI Total Days spent:** 0 2508M08059 Case No.: 4035/21 Case Id: Referring Judge: Sh. Arun Sukhija, DHJS Case Type: MATRIMONIAL: PETITION FOR DIVORCE **Hearing Time:** 12:00:00 PM **KUNAL PURI** Vs. **PRIYANKA PURI Total Days spent:** 0 Case No.: 243/24 Case Id: 2508M08063 Referring Judge: Sh. Lalit Kumar, DJS **RECOVERY: SUIT FOR RECOVERY OF MONEY** Case Type: **Hearing Time:** 12:00:00 PM **MOHIT MANGLA RAJESH KUMAR** Vs. **Total Days spent:** 0 2508M08065 Sh. Lalit Kumar, DJS Case No.: 1361/24 Case Id: Referring Judge: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND 12:00:00 PM Case Type: **Hearing Time: MANJEET KAUR JASVINDER SINGH** Vs. **Total Days spent:** 0 Case Id: 2508M08068 Sh. Arun Sukhija, DHJS Case No.: 724/21 Referring Judge: MATRIMONIAL: PETITION FOR DIVORCE 12:00:00 PM Case Type: **Hearing Time: RADHE SHYAM RICHA RANI** Vs. **Total Days spent:** 0 2508M08069 Sh. Pritam Singh, DHJS Case No.: 127/2025 Case Id: Referring Judge: MACT: MOTOR ACCIDENT CLAIM ACT CASES Case Type : **Hearing Time:** 12:00:00 PM ABDUL SALAM Vs. **AMISH KUMAR & ORS Total Days spent:** 0 2508M08075 Case Id: Referring Judge: Sh. Anil Antil, DHJS Case No.: 387/25 Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT **Hearing Time:** 12:00:00 PM **RENUKA AGGARWAL** Vs. **RAVI PRAKASH GUPTA & ORS** Total Days spent : 0

Referring Judge:

Case No.:

Case Type:

2459/24

Case Id:

2508M07997

138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Page No.:

Ms. Arushi Parwal, DJS

Hearing Time:

12:00:00 PM

Date: 02/08/2025

Total Days spent:

Total Days spent:

0

0

0

0

SHRI GOKULAM CHIT & FINANCE CO Vs. SUNIL KUMAR

Case No.: 2340/24 Case Id: 2508M08005 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 12:00:00 PM

VIJAY LAKRA Vs. SONICA

Total Days spent : 0

Case No.: 208/24 Case Id: 2508M08047 Referring Judge: Sh. Lalit Kumar, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:00:00 PM

SHYAM SUNDER Vs. DELHI DEVELOPMENT AUTHORITY

Total Days spent :

Case No.: 149/24 Case Id: 2508M08055 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. Hearing Time: 12:00:00 PM

PRIYANKA PURI Vs. KUNAL PURI

Total Days spent : 0

Case No.: 66/23 Case Id: 2508M08044 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 12:00:00 PM

PRIYANKA Vs. KUNAL

Case No.: 105/23 Case Id: 2508M08091 Referring Judge: Ms. Deepika Goyal Shokeen, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:30:00 PM

SWATI JHA Vs. UTTKERSH MISHARA & ORS

Total Days spent :

Case No.: 12094/19 Case Id: 2508M08078 Referring Judge: Ms. Arushi Parwal, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

SHREE GOKULAM CHIT Vs. NAJAKAT ALI

Total Days spent : 0

Case No.: 562/24 Case Id: 2508M07987 Referring Judge: Sh. Shiv Kumar, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:30:00 PM

DR MAMTA ARORA Vs. M/S CRL DIAGONISTIC PVT LTD

Total Days spent: 0

Case No.: 359/23 Case Id: 2508M07955 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time: 12:30:00 PM

PURNOOR TABASSUM Vs. MOHD ARSHAD

Total Days spent: 0

Case No.: 309/25 Case Id: 2508M08051 Referring Judge: Sh. Anil Kumar Sisodia, DHJS

Date: 02/08/2025

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 12:30:00 PM

AARAV PACKAGING PVT LTD Vs. MANALI PASAND AGRO FOODS

Total Days spent : 0

0

Case No.: 490/25 Case Id: 2508M08048 Referring Judge: Sh. Anil Kumar Sisodia, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 12:30:00 PM

M/S STONE STUDIO Vs. SAURABH KHANDELWAL

Total Days spent :

Case No.: 166/25 Case Id: 2508M07976 Referring Judge: Ms. Deepika Goyal Shokeen, DJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 2:00:00 PM

NEHA Vs. PIYUSH KUMAR TANWAR

Total Days spent : 0

Case No.: 309/24 Case Id: 2508M07979 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 2:00:00 PM

BABY GANAK Vs. AKASH

Total Days spent : 0

Case No.: 595/24 Case Id: 2508M07978 Referring Judge: Sh. Pawan Kr. Jain, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 2:00:00 PM

DEEPAK SHARMA Vs. ANJU SHARMA

Total Days spent : 0

Case No.: 1850/14 Case Id: 2508M07977 Referring Judge: Sh. Manish Gupta, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 2:00:00 PM

BHAGWAN DASS Vs. POONAM

Total Days spent : 0

Case No.: 323/25 Case Id: 2508M08054 Referring Judge: Ms. Vineeta Goyal, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 2:00:00 PM

OM PRAKASH & CO Vs. BIRD CLOTHING

Total Days spent : 0

Case No.: 402/24 Case Id: 2508M08053 Referring Judge: Ms. Vineeta Goyal, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 2:00:00 PM

VIJAY KUMAR GUPTA Vs. KAWALJEET SINGH

Total Days spent : 0

Case No.: 270/2019 Case Id: 2508M08052 Referring Judge: Ms. Shruti Sharma-II, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

MANISH PAWAR Vs. YOGESH PAWAR

Total Days spent: 0

Date: 02/08/2025

Case No.: 169/22 2508M08050 Sh. Manish Gupta, DJS Case Id: Referring Judge:

CUSTODY / GUARDIANSHIP: CUSTODY / GUARDIANSHIP MATTERS **Hearing Time:** 2:00:00 PM Case Type:

SHARAD RAJWANSHI **SEEMA RAJWANSHI** Vs.

Total Days spent: 0

Case No.: 916/2022 Case Id: 2508M08049 Referring Judge: Sh. Naveen Gupta, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY **Hearing Time:** 2:00:00 PM

SURESH KHANDELWAL Vs. **VINEET DAWAR**

Total Days spent: 0

2508M08046 Case No.: 1945/16 Case Id: Referring Judge: Sh. Umesh Kumar, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / **Hearing Time:** 2:00:00 PM

SARVESH KUMAR MATHUR Vs. **KC MUKIM & ORS**

Total Days spent: 0

2508M08045 Ms. Vineeta Goyal, DHJS Case No.: 515/24 Case Id: Referring Judge:

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) **Hearing Time:** 2:00:00 PM

SHIVANI LEATHER CLOTHES Vs. **JITENDER MISHRA**

Sh. Manish Gupta, DHJS Case No.: 3359/24 Case Id: 2508M07950 Referring Judge:

MATRIMONIAL: PETITION FOR DIVORCE

Case Type: **Hearing Time:** 2:00:00 PM

KIRTI KHANATWAL Vs. **LALIT MOHAN KHANATWAL**

Case No.: 80/25 Case Id: 2508M08042 Ms. Shruti Sharma-II, DJS Referring Judge:

MATRIMONIAL: DOMESTIC VIOLENCE **Hearing Time:** 2:00:00 PM Case Type:

MANPREET KAUR Vs. **KAMALDEEP**

Total Days spent: 0

Case No.: 170/19 Case Id: 2508M07988 Referring Judge: Ms. Helly Fur Kaur, DJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS **Hearing Time:** 2:00:00 PM

HARJEET KAUR Vs. **JASMEET SINGH**

Total Days spent : 0

Case No.: 1217/24 Case Id: 2508M07975 Referring Judge: Sh. Gaurav Goyal, DJS

CRIMINAL OTHERS: CRIMINAL OTHERS **Hearing Time:** 2:00:00 PM Case Type:

STATE Vs. **HOTAM SINGH**

Total Days spent: 0

Case No.: 584/25 Case Id: 2508M07972 Referring Judge: Sh. Naveen Gupta, DHJS

PARTITION: SUIT FOR PARTITION Hearing Time: 2:00:00 PM Case Type:

HIMANSHI MAHAJAN Vs. **MONICA**

Total Days spent: n

Page No.:

Total Days spent :

Total Days spent:

0

Date: 02/08/2025

Case No.: 120/25 Case Id: 2508M07970 Referring Judge: Sh. Naveen Gupta, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT
Hearing Time: 2:00:00 PM

CHAMAN YADAV Vs. RAJAN RAWAT

Total Days spent :

0

0

0

Case No.: 10924/16 Case Id: 2508M07966 Referring Judge: Sh. Jiten Mehra, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM

KULDEEP SINGH Vs. ANIL PANWAR

Total Days spent : 0

Case No.: 14676/16 Case Id: 2508M07965 Referring Judge: Sh. Jiten Mehra, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM

ANIL PANWAR Vs. JAI SINGH

Total Days spent : 0

Case No.: 585/2023 Case Id: 2508M07964 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 2:00:00 PM

HARMEET KAUR Vs. CHARANDEEP SINGH

Total Days spent : 0

Case No.: 2319/19 Case Id: 2508M07959 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

M/S JANA SMALL FINANCE LTD Vs. RUKHSANA KHATOON

Total Days spent :

Case No.: 951/23 Case Id: 2508M07958 Referring Judge: Sh. Rajesh Kumar Goel, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 2:00:00 PM

SUNIL KUMAR GUPTA Vs. JMC PROJECTS INDIA LTD

Case No.: 6530/24 Case Id: 2508M07954 Referring Judge: Sh. Sachin Sood, DHJS

KAMLA Vs. MCD

Total Days spent: 0

Case No.: 6529/24 Case Id: 2508M07952 Referring Judge: Sh. Sachin Sood, DHJS

RAMVIR Vs. MCD

Total Days spent: 0

Case No.: 50/24 Case Id: 2508M08043 Referring Judge: Ms. Ruchika Singla, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 2:00:00 PM

KARAMVEER KUMAR Vs. INDERJEET SINGH

Page No.: 40

Total Days spent :

Date: 02/08/2025

Date :	02/08/2025			
		Total Days spent :		0
Refe	erring Judge :	Sh. Manish Gupta, DHJS		
		Hearing Time :	2:00:00 PM	
Vs.	LALIT MO	HAN KHANATWAL		
		Total Days spent :		0
Refe	erring Judge :	Sh. Manish Gupta, DHJS		
		Hearing Time :	2:00:00 PM	
Vs.	SIMMI SAI	RPAL		
		Total Days spent :		0
Refe	erring Judge :	Ms. Shruti Sharma-II, DJS		
		Hearing Time :	2:00:00 PM	
Vs.	PAWAN			
		Total Days spent :		0
Refe	erring Judge :	Ms. Shivli Talwar, DJS		
		Hearing Time :	2:00:00 PM	
Vs.	SUMIT & C	DRS		
		Total Days spent :		0
Refe	erring Judge :	Ms. Shruti Sharma-II, DJS		
		Hearing Time :	2:00:00 PM	
Vs.	AMARPAL	. SINGH		
		Total Days spent :		0
Refe	erring Judge :	Sh. Gaurav Goyal, DJS		
		Hearing Time :	2:00:00 PM	
Vs.	NIRANJAN	N SINGH		
		Total Days spent :		0
Refe	erring Judge :	Sh. Pranjal Gangwar, DJS		
NSTRUMEN [®]	T ACT	Hearing Time :	2:00:00 PM	
Vs.	SUTDHAR	CREATION		
		Total Days spent :		0
Refe	erring Judge :	Ms. Ravisha Sidana, DJS		
Refe		Ms. Ravisha Sidana, DJS Hearing Time :	2:00:00 PM	
	T ACT	•	2:00:00 PM	
	Refe Vs. Refe Vs. Refe Vs. Refe Vs. Refe NSTRUMEN	Referring Judge : Vs. LALIT MO Referring Judge : Vs. SIMMI SAI Referring Judge : Vs. PAWAN Referring Judge : Vs. SUMIT & C Referring Judge : Vs. AMARPAL Referring Judge : Vs. NIRANJAN Referring Judge :	Referring Judge: Sh. Manish Gupta, DHJS Hearing Time: Vs. LALIT MOHAN KHANATWAL Total Days spent: Referring Judge: Sh. Manish Gupta, DHJS Hearing Time: Vs. SIMMI SARPAL Total Days spent: Referring Judge: Ms. Shruti Sharma-II, DJS Hearing Time: Vs. PAWAN Total Days spent: Referring Judge: Ms. Shivli Talwar, DJS Hearing Time: Vs. SUMIT & ORS Total Days spent: Referring Judge: Ms. Shruti Sharma-II, DJS Hearing Time: Vs. SUMIT & ORS Total Days spent: Referring Judge: Ms. Shruti Sharma-II, DJS Hearing Time: Vs. AMARPAL SINGH Total Days spent: Referring Judge: Sh. Gaurav Goyal, DJS Hearing Time: Vs. NIRANJAN SINGH Total Days spent: Referring Judge: Sh. Pranjal Gangwar, DJS Hearing Time:	Referring Judge: Sh. Manish Gupta, DHJS Hearing Time: 2:00:00 PM Vs. LALIT MOHAN KHANATWAL Total Days spent: Referring Judge: Sh. Manish Gupta, DHJS Hearing Time: 2:00:00 PM Vs. SIMMI SARPAL Total Days spent: Referring Judge: Ms. Shruti Sharma-II, DJS Hearing Time: 2:00:00 PM Vs. PAWAN Total Days spent: Referring Judge: Ms. Shivli Talwar, DJS Hearing Time: 2:00:00 PM Vs. SUMIT & ORS Total Days spent: Referring Judge: Ms. Shruti Sharma-II, DJS Hearing Time: 2:00:00 PM Vs. SUMIT & ORS Total Days spent: Referring Judge: Ms. Shruti Sharma-II, DJS Hearing Time: 2:00:00 PM Vs. AMARPAL SINGH Total Days spent: Referring Judge: Sh. Gaurav Goyal, DJS Hearing Time: 2:00:00 PM Vs. NIRANJAN SINGH Total Days spent: Referring Judge: Sh. Pranjal Gangwar, DJS Hearing Time: 2:00:00 PM

Referring Judge:

Case No.:

Case Type :

13484/24

Case Id: 2508M08076

138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time :
Page No. : 40

Ms. Anugya Chauhan, DJS

2:00:00 PM

Date: 02/08/2025

0

0

0

2:00:00 PM

ROBUST AUTOCOMP PVT LTD Vs. GEETANJALI TRADERS

Total Days spent :

Case No.: 240/21 Case Id: 2508M08006 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 2:00:00 PM

BHARTI Vs. NEERAJ VASHISHTHA

Total Days spent : 0

Case No.: 377/21 Case Id: 2508M08004 Referring Judge: Ms. Susheel Bala Dagar, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 2:00:00 PM

PARVESH Vs. NARESH KUMAR

Total Days spent : 0

Case No.: 78/2018 Case Id: 2508M08003 Referring Judge: Sh. Manish Gupta, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time: 2:00:00 PM

SUGANDHI AGGARWAL Vs. COL RAMNEESH PAL SINGH

Total Days spent : 0

Case No.: 15553/16 Case Id: 2508M07983 Referring Judge: Ms. Shagun Sharma, DHJS

KISHOR ZARDA FACTORY PVT LTD Vs. KISHOR OVERSEAS PVT LTD

Case No.: 257/17 Case Id: 2508M08001 Referring Judge: Sh. Manish Gupta, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 2:00:00 PM

COL RAMNEESH PAL SINGH Vs. SUGANDHI AGGARWAL

Case No.:164/21Case Id:2508M07984Referring Judge:Ms. Shivli Talwar, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time:

JYOTI GAUTAM Vs. ARVIND

Total Days spent : 0

Case No.: 813/24 Case Id: 2508M07998 Referring Judge: Ms. Ruchika Singla, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 2:00:00 PM

RAMCHARAN BANSAL Vs. SANJAY KACHHI & ORS

Total Days spent : 0

Case No.: 812/24 Case Id: 2508M08074 Referring Judge : Ms. Ruchika Singla, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 2:00:00 PM

AJAY Vs. SANJAY

Total Days spent : 0

Case No.: 570/23 Case Id: 2508M08073 Referring Judge: Sh. Sachin Sood, DHJS

Page No.: 40

Total Days spent:

Total Days spent:

Date: 02/08/2025

MUNNI DEVI Vs. STATE

Total Days spent: 0

Case No.: 103/24 Case Id: 2508M08072 Referring Judge: Ms. Shivali Sharma, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

SIDARTH CHUNGKHAM Vs. SUNNY DASS

Total Days spent: 0

Case No.: 85/22 Case Id: 2508M08064 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. Hearing Time: 2:00:00 PM

GARIMA ARORA Vs. LOKESH KUMAR

Total Days spent : 0

Case No.: 6/25 Case Id: 2508M08062 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 2:00:00 PM

GARIMA ARORA Vs. LOKESH KUMAR

Total Days spent : 0

Case No.: 37/20 Case Id: 2508M08061 Referring Judge: Ms. Helly Fur Kaur, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

HARJEET KAUR Vs. JASMEET SINGH

Total Days spent : 0

Case No.: 477/25 Case Id: 2508M07996 Referring Judge: Ms. Anugya Chauhan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

CENTRAL BANK OF INDIA Vs. HARSH CHANNA

Total Days spent : 0

Case No.: 411/18 Case Id: 2508M07991 Referring Judge: Ms. Shruti Sharma-II, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

DIVYA BANSAL Vs. GAURAV JAIN

Total Days spent : 0

Case No.: 119/16 Case Id: 2508M07989 Referring Judge: Sh. Vivek Kumar Aggarwal, DJS

Case Type: RENT ACT: LAND LORD & TENANT DISPUTES UNDER DRC Hearing Time: 2:00:00 PM

MST ANEESHA SIDDIQUI Vs. VED PRAKASH BAGGA

Total Days spent : 0

Case No.: 14591/16 Case Id: 2508M07963 Referring Judge: Sh. Jiten Mehra, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 2:00:00 PM

KULDEEP SINGH Vs. ANIL PANWAR

Total Days spent : 0

Date: 02/08/2025

Case No.: 367/25 Case Id: 2508M08002 Referring Judge: Ms. Shaina Goyal, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

AAFREEN Vs. ABDUL AJIM

Total Days spent : 0

Case No.: 2946/19 Case Id: 2508M07949 Referring Judge: Ms. Urvi Gupta, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

IT KUMAR Vs. VINOD KUMAR

Total Days spent : 0

Case No.: 10197/16 Case Id: 2507M07014 Referring Judge: Ms. Anshul Singhal, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS : 4:00:00 PM

LALIT PRATAP SHARMA Vs. NITIN SABBARWAL

Total Days spent : 7

Case No.: 200/24 Case Id: 2508M07942 Referring Judge : Sh. S.S. Rathi, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 2:00:00 PM

RAMESH BRIJ LAL SANTANI Vs. VIRENDER KUMAR JAIN

Total Days spent : 0

Case No.: 348/25 Case Id: 2508M07948 Referring Judge: Sh. Rajesh Kumar Goel, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 2:00:00 PM

RAMESH BRIJ LAL SANTANI Vs. VISHAL AGGARWAL

Total Days spent : 0

Case No.: 580/25 Case Id: 2508M07944 Referring Judge: Sh. Sachin Sood, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 2:00:00 PM

RAJ BIR Vs. MCD

Total Days spent : 0

Case No.: 87/23 Case Id: 2508M07941 Referring Judge: Sh. Manish Gupta, DHJS

Case Type: CUSTODY / GUARDIANSHIP: CUSTODY / GUARDIANSHIP MATTERS Hearing Time: 2:00:00 PM

SHARAD RAJWANSHI Vs. SEEMA RAJWANSHI

Total Days spent : 0

Case No.: 1299/19 Case Id: 2508M07940 Referring Judge: Ms. Ravisha Sidana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

AJAY SHARMA Vs. MUKESH JOHRI

Total Days spent : 0

Case No.: 584/25 Case Id: 2508M07946 Referring Judge: Sh. Sachin Sood, DHJS

RAJU Vs. MCD

Total Days spent : 0

Date: 02/08/2025

Case No.: 20/22 Case Id: 2508M08087 Referring Judge: Ms. Shivli Talwar, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:30:00 PM

GARIMA ARORA Vs. LOKESH KUMAR

Case No.: 168/17 Case Id: 2508M07961 Referring Judge: Sh. Gaurav Goyal, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 2:30:00 PM

STATE Vs. AAKASH GUPTA

Total Days spent : 0

Case No.: 107/2018 Case Id: 2508M08040 Referring Judge: Sh. Neeraj Sharma, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 3:00:00 PM

RAJ KUMAR Vs. PARDEEP KUMAR

Total Days spent : 0

Case No.: 22/24 Case Id: 2508M08038 Referring Judge: Ms. Deepika Goyal Shokeen, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 3:00:00 PM

INDU Vs. NARMADA

Total Days spent : 0

Total : 127

Mediator: Sh. Ankur Jain, DHJS

Case No.: 768/24 Case Id: 2507M06365 Referring Judge: Sh. Sachin Gupta, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 2:00:00 PM

SUSHILA DEVI & ANR Vs. SUDHIR SINGH & ORS

Total Days spent : 14

Case No.: 78/22 Case Id: 2507M07027 Referring Judge : Ms. Goma Dabas Gupta, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT
Hearing Time: 2:00:00 PM

YOUNG GRADUATE & CO & ANR Vs. OM LOGISTICS LTD

Total Days spent: 7

Case No.: 305/24 Case Id: 2507M07041 Referring Judge: Ms. Aditi Chaudhary, DHJS

 Case Type :
 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.
 Hearing Time :
 2:00:00 PM

SABHIYA Vs. VISHAL BHATT

Total Days spent : 7

Total: 3

Mediator: Sh. Devendra Kumar Sharma, DHJS

Case No.: 4767/24 Case Id: 2507M06373 Referring Judge: Ms. Arushi Parwal, DJS

Page No.: 40

Total Days spent:

Date: 02/08/2025

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

NEW JANSEVA CO OPERATIVE URBAN T/C SOCIETY Vs. LAXMAN GIRI

Total Days spent : 14

Case No.: 446/25 Case Id: 2507M06388 Referring Judge: Sh. Rajesh Kumar Goel, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 2:00:00 PM

TATA CAPITAL LTD Vs. BUSHRA INFRATECH PVT LTD

Total Days spent : 14

Case No.: 170/25 Case Id: 2507M06384 Referring Judge: Sh. Rajesh Kumar Goel, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 2:00:00 PM

TATA CAPITAL LTD Vs. KULWANT SINGH

Total Days spent : 14

Total: 3

Mediator: Sh. Dharamvir Gupta, Advocate

Case No.: 11771/16 Case Id: 2507M06476 Referring Judge: Sh. Jiten Mehra, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 2:00:00 PM

RAJINDER KUMAR BIDANEY Vs. SHARDA DEVI

Total Days spent : 14

Case No.: 11770/16 Case Id: 2507M06477 Referring Judge: Sh. Jiten Mehra, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM

SHARDA DEVI Vs. RAJINDER KUMAR BIDANEY

Total Days spent : 14

Total: 2

Mediator: Sh. Harsh Gupta, Advocate

Case No.: 38/19 Case Id: 2507M07260 Referring Judge: Ms. Goma Dabas Gupta, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:30:00 AM

GURBUX SINGH Vs. KIRANJEET KAUR

Total Days spent : 7

Case No.: 321/24 Case Id: 2507M07259 Referring Judge: Ms. Deepika Goyal Shokeen, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:30:00 AM

ISHA PARVEEN Vs. MOHD HILAL

Total Days spent : 7

Case No.: 8/24 Case Id: 2505M04637 Referring Judge: Ms. Richa Sharma, DJS

Case Type: RENT ACT: LAND LORD & TENANT DISPUTES UNDER DRC Hearing Time: 12:30:00 AM

Date: 02/08/2025

Total Days spent:

70

SUNITA SETHI Vs. RAJAN MONGA

Case No.: 107/24 Case Id: 2507M05633 Referring Judge: Ms. Deepika Goyal Shokeen, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 10:00:00 AM

PREETI KUMARI Vs. AAKASH KUSHWAH & ORS

Total Days spent : 28

Case No.: 325/22 Case Id: 2505M04928 Referring Judge: Ms. Shivli Talwar, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:00:00 PM

NEELAM GUPTA Vs. BHANU GUPTA & ORS

Total Days spent : 63

Case No.: 53/25 Case Id: 2507M07045 Referring Judge: Ms. Shivali Sharma, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 12:00:00 PM

GLORY BHATTI Vs. SHRIN JAMES

Total Days spent : 7

Case No.: 6/24 Case Id: 2505M04640 Referring Judge: Ms. Richa Sharma, DJS

Case Type: RENT ACT: LAND LORD & TENANT DISPUTES UNDER DRC Hearing Time: 12:30:00 PM

SUNITA SETHI Vs. MAHESH CHAND JAIN

Total Days spent : 70

Case No.: 5/24 Case Id: 2505M04635 Referring Judge: Ms. Richa Sharma, DJS

Case Type: RENT ACT: LAND LORD & TENANT DISPUTES UNDER DRC Hearing Time: 12:30:00 PM

SUNITA SETHI Vs. MAHESH KUMAR

Total Days spent : 70

Case No.: 422/25 Case Id: 2507M07046 Referring Judge : Ms. Shivali Sharma, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:30:00 PM

M/S DFS AGRIFOODS PVT LTD Vs. M/S MOOS SPRING DAIRY FARM PVT LTD

Total Days spent: 7

Case No.: 7/24 Case Id: 2505M04633 Referring Judge: Ms. Richa Sharma, DJS

Case Type: RENT ACT: LAND LORD & TENANT DISPUTES UNDER DRC Hearing Time: 12:30:00 PM

SUNITA SETHI Vs. ANIL KUMAR

Total Days spent: 70

Case No.: 259/24 Case Id: 2507M07022 Referring Judge: Sh. Sachin Gupta, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 1:00:00 PM

JAI PRAKASH MITTAL Vs. ARJUN & ORS

Total Days spent: 7

Case No.: 753/24 Case Id: 2507M05574 Referring Judge: Sh. Satish Kumar, DHJS

Date: 02/08/2025

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 10:00:00 PM

RANI Vs. RAJU & ORS

Total Days spent: 28

Case No.: 238/24 Case Id: 2505M04940 Referring Judge: Ms. Shaina Goyal, DJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 10:30:00 PM

STATE Vs. MOHD ADNAN

Total Days spent: 63

Case No.: 5009/19 Case Id: 2507M05561 Referring Judge: Ms. Shreya Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:00:00 PM

PRADEEP GUPTA Vs. ANJU KABRA

Total Days spent : 28

Total: 14

Mediator: Sh. J.S. Kalra, Advocate

Case No.: 2066/24 Case Id: 2507M06446 Referring Judge: Sh. Rinku Jain, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:30:00 PM

KUSUM LATA GUPTA Vs. TARA RANI YADAV

Case No.: 01/25 Case Id: 2507M06453 Referring Judge: Sh. Rinku Jain, DJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 12:30:00 PM

TARA RANI YADAV Vs. KUSUM LATA GUPTA

Total Days spent : 12

Total: 2

Mediator: Sh. J.S. Rawat, Advocate

Case No.: 1111/18 Case Id: 2507M07263 Referring Judge: Ms. Goma Dabas Gupta, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 12:00:00 AM

RAMESH KUMAR Vs. SUMAN

Total Days spent : 7

Case No.: 8069/16 Case Id: 2507M07258 Referring Judge: Ms. Goma Dabas Gupta, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:30:00 AM

M/S NIKO PREFAB BUILDING SYSTEMS Vs. M/S MOVIETIME CINEPLEX PVT LTD

Total Days spent: 7

Case No.: 4/25 Case Id: 2507M06346 Referring Judge: Sh. Ajay Gupta, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 12:00:00 PM

Page No.: 40

Total Days spent:

Date: 02/08/2025

WEAR WELL INDIA Vs. KOHINOOR RIBBON FACTORY

Total Days spent : 14

Case No.: 314/24 Case Id: 2507M06347 Referring Judge: Sh. Ajay Gupta, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 12:00:00 PM

KOHINOOR RIBBON FACTORY Vs. WEAR WELL INDIA

Total Days spent : 14

Case No.: 1264/24 Case Id: 2507M07038 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 12:00:00 PM

SONU KUMAR Vs. SUNITA

Total Days spent : 7

Case No.: 2324/23 Case Id: 2507M06349 Referring Judge: Ms. Divya Gupta, DJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 12:30:00 PM

FASIH AHMAD Vs. MOHD ASIM

Total Days spent : 14

Case No.: 975/22 Case Id: 2507M07020 Referring Judge: Sh. Sachin Gupta, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 12:45:00 PM

RAVINDER Vs. RASHIK LAL KAMAT

Total Days spent : 7

Case No.: 4366/20 Case Id: 2507M05552 Referring Judge: Ms. Ravisha Sidana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

M/S BANSAL CREDIT LTD Vs. MAHESH CHAND

Total Days spent : 28

Case No.: 114/2025 Case Id: 2507M06357 Referring Judge: Sh. Pritam Singh, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 2:15:00 PM

DALIP TANEJA Vs. SUSHANT BHATIA

Total Days spent : 14

Case No.: 1412/17 Case Id: 2507M06351 Referring Judge: Sh. Shiv Kumar, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 2:30:00 PM

DAYAL PRAKASH VERMA Vs. PRADEEP KUMAR VERMA

Total Days spent: 14

Case No.: 105/2024 Case Id: 2507M06986 Referring Judge: Ms. Shivli Talwar, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 3:00:00 PM

RAKHI GAHNOLIA Vs. PAWAN PAHALWARIA

Total Days spent : 7

Case No.: 09/21 Case Id: 2505M04907 Referring Judge: Ms. Charu Aggarwal, DHJS

Date: 02/08/2025

Case Type: CUSTODY / GUARDIANSHIP: CUSTODY / GUARDIANSHIP MATTERS Hearing Time: 3:30:00 PM

MANUJ BHARDWAJ Vs. SUKHPREET KAUR BHARDWAJ

Total Days spent : 63

Case No.: 300/25 Case Id: 2507M06400 Referring Judge: Sh. Arvind Bansal, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 11:00:00 PM

RAVINDER SOLANKI Vs. KARISHMA

Total Days spent: 14

Case No.: 876/25 Case Id: 2507M07034 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: CUSTODY / GUARDIANSHIP: CUSTODY / GUARDIANSHIP MATTERS Hearing Time: 11:45:00 PM

PAWAN Vs. DEEPIKA KASANA

Total Days spent : 7

Total: 14

Mediator: Sh. Mayank Mehandru, Advocate

Case No.: 185/25 Case Id: 2505M04624 Referring Judge: Ms. Helly Fur Kaur, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:00:00 PM

LAXMI Vs. VINOD & ORS

Case No.: 905/20 Case Id: 2507M05630 Referring Judge: Sh. Shashank Nandan Bhatt, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 12:30:00 PM

STATE Vs. SHUBHAM SARDANA

Total Days spent : 28

Case No.: 1056/20 Case Id: 2507M05830 Referring Judge: Ms. Alka Singh, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:30:00 PM

DAYA CHAND YADAV Vs. HANSRAJ YADAV

Total Days spent : 21

Case No.: 1282/18 Case Id: 2505M04953 Referring Judge: Ms. Goma Dabas Gupta, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 2:00:00 PM

KIRAN MAGGO Vs. RUKMANI DEVI & ORS

Total Days spent : 63

Case No.: 384/18 Case Id: 2507M06355 Referring Judge: Ms. Shruti Sharma-II, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

AANCHAL GUPTA Vs. MONA GUPTA

Total Days spent : 14

Case No.: 104/21 Case Id: 2507M06325 Referring Judge: Sh. Manish Gupta, DHJS

Page No.: 40

Total Days spent:

Date: 02/08/2025

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time :** 2:30:00 PM

PRIYANKA AHUJA Vs. SAMEER AHUJA

Total Days spent : 14

Case No.: 4614/22 Case Id: 2507M06354 Referring Judge: Sh. Gaurav Goyal, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 3:00:00 PM

STATE Vs. PAWAN KUMAR

Total Days spent : 14

Case No.: 428/25 Case Id: 2507M06996 Referring Judge: Ms. Mahima Rai Singh, DHJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 3:00:00 PM

STATE Vs. DUNI CHAND KANOJIA

Total Days spent : 7

Case No.: 235/25 Case Id: 2507M05626 Referring Judge: Sh. Ashutosh Kumar, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 3:00:00 PM

STATE BANK OF INDIA Vs. BANSHI LAL SHAH

Total Days spent : 28

Case No.: 440/19 Case Id: 2507M06475 Referring Judge: Ms. Tyagita Singh, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 3:00:00 PM

CHANDNI Vs. DEEPAK

Total Days spent :

Case No.: 221/20 Case Id: 2507M06330 Referring Judge: Ms. Gita, DJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 3:00:00 PM

STATE Vs. LALIT KUMAR

Total Days spent : 14

Case No.: 337/25 Case Id: 2507M05562 Referring Judge: Sh. Lalit Kumar, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 3:00:00 PM

SUNITA SUVANSIA Vs. NEELAM GERA & ORS

Total Days spent : 28

Case No.: 485/24 Case Id: 2507M06419 Referring Judge: Sh. Abhishek Goyal, DHJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 4:00:00 PM

CHARAN SINGH Vs. RAM SHYAM

Total Days spent : 14

Case No.: 165/25 Case Id: 2505M04380 Referring Judge: Sh. Aakash Sharma, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 4:00:00 PM

ASHWANI KUMAR GUPTA Vs. ANIL CHAWLA

Total Days spent : 77

Page No.: 4

Date: 02/08/2025

Case No.: 429/23 2507M05954 Sh. Naveen Arora, DHJS Case Id: Referring Judge:

OTHER CIVIL SUIT: OTHER CIVIL SUIT **Hearing Time:** 11:00:00 PM Case Type:

KASHISH KALRA GURMEET KAUR Vs.

Total Days spent: 21

Case No.: Case Id: 2507M07001 Referring Judge: Ms. Deepika Goyal Shokeen, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE **Hearing Time:** 11:00:00 PM

SEEMA Vs. **AMIT KUAMR**

Total Days spent: 7

Total: 16

Mediator: Sh. Pramod Saxena, Advocate

Case No.: 354/19 Case Id: 2507M05815 Referring Judge: Sh. Manuj Kaushal, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS **Hearing Time:** 11:00:00 AM

STATE Vs. YUSUF

Total Days spent: 21

2507M06328 Sh. Devendra Kumar Sharma, DHJS Case No.: 1299/24 Case Id: Referring Judge:

COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) **Hearing Time:** 11:00:00 AM Case Type:

۷s. M/S MAHIMA TRADING COMPANY M/S GK ENTERPRISES

Total Days spent: 14

2507M06418 Ms. Surabhi Sethi, DJS Case No.: 5574/19 Case Id: Referring Judge:

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time:** 11:00:00 AM

SHREE KRISHNA SEC AUTO PVT LTD Vs. **APEX POWER PROJECTS PVT LTD**

Total Days spent : 14

Case No.: 128/25 Case Id: 2507M05947 Referring Judge: Sh. Gorakh Nath Pandey, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) **Hearing Time:** 12:00:00 PM

SHILPA KHANNA **IRFAN KHAN**

Total Days spent: 21

Case No.: 126/25 Case Id: 2507M05946 Referring Judge: Sh. Gorakh Nath Pandey, DHJS

COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) **Hearing Time:** Case Type: 12:00:00 PM

SHILPA KHANNA Vs. **MOHD SHABIR**

Total Days spent: 21

Case No.: 531/23 Case Id: 2507M06369 Referring Judge: Sh. Lalit Kumar, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY **Hearing Time:** 12:00:00 PM

VINTAGE CREDIT & LEASING PVT LTD Vs. **KANTIKEY SINGH**

Total Days spent : 14

Date: 02/08/2025

Case No.: 190/23 Case Id: 2507M06481 Referring Judge: Sh. Sumeet Anand, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 PM

SUMITRA DEVI Vs. VIDYA DEVI

Total Days spent : 14

Case No.: 383/25 Case Id: 2507M05554 Referring Judge: Sh. Naresh Kumar Laka, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 PM

NAGENDER PANDEY

Vs. M/S CARIANO TELECOM & ANR

Total Days spent : 28

Case No.: 1857/24 Case Id: 2507M06307 Referring Judge: Sh. Sunil Khatri, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM

ZUBAIDA BEGUM Vs. NAZMA BEGUM

Total Days spent : 14

Case No.: 277/24 Case Id: 2505M04634 Referring Judge: Sh. Shiv Kumar, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

AMARJEET SINGH UPPAL Vs. DARSHNA RANI GROVER

Total Days spent : 70

Case No.: 1720/24 Case Id: 2507M05819 Referring Judge: Sh. Aakash Sharma, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

M/S V G MARKETING PVT LTD Vs. M/S CMG INTERNATIONAL

Total Days spent : 21

Case No.: 970/17 Case Id: 2507M06335 Referring Judge: Sh. Naveen Gupta, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 2:00:00 PM

PARAMJIT KAUR Vs. KULDIP KAUR & ORA

Total Days spent : 14

Case No.: 6271/20 Case Id: 2507M06990 Referring Judge: Ms. Ravisha Sidana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

ABDUL MAROOF SIDDIQUI Vs. GURSONS TRAVEL PVT LTD & ORS

Total Days spent : 7

Case No.: 97/24 Case Id: 2507M07236 Referring Judge: Sh. Sachin Gupta, DHJS

 Case Type :
 MACT : MOTOR ACCIDENT CLAIM ACT CASES
 Hearing Time :
 2:00:00 PM

SHRI RAM GENERAL INSURANCE CO LTD Vs. ANSHOO GROVER

Total Days spent : 7

Case No.: 27/22 Case Id: 2507M07035 Referring Judge: Ms. Upasana Satija, DJS

DINESH DUA Vs. AHSOK GUPTA

Total Days spent : 7

Date: 02/08/2025

Case No.: 87/23 Case Id: 2507M06961 Referring Judge: Ms. Neha Pandey, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:30:00 PM

REENA KUMARI & ORS Vs. ASHOK SUKHIJA & ORS

Total Days spent : 7

Case No.: 9406/21 Case Id: 2503M01868 Referring Judge: Ms. Nitika, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 3:00:00 PM

VISHAL PIPES LTD Vs. A V CONSTRUCTION CO

Total Days spent : 154

Total: 17

Mediator: Sh. Purender Lakra, Advocate

Case No.: 323/24 Case Id: 2507M07867 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 10:00:00 AM

ANJALI GUPTA Vs. AJAY GUPTA

Total Days spent : 3

Total: 1

Mediator: Sh. Rajesh K. Gupta, Advocate

Case No.: 1788/22 Case Id: 2507M05631 Referring Judge: Ms. Pooja Yadav, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:00:00 PM

LAXMI Vs. RINKU

Total Days spent : 28

Case No.: 9942/16 Case Id: 2505M03808 Referring Judge: Sh. Anil Chandhel, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 12:30:00 PM

GAGANDEEP KAUR Vs. JAGDISH KAUR & ANR

Total Days spent : 91

Case No.: 274/24 Case Id: 2505M04373 Referring Judge: Ms. Aditi Chaudhary, DHJS

 Case Type :
 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.
 Hearing Time :
 12:30:00 PM

KOMAL KHATRI Vs. SAHIL DAHIYA

Total Days spent : 77

Case No.: 1780/23 Case Id: 2505M03917 Referring Judge: Ms. Meena Chauhan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

M/S MUTHOOT FINANCE LTD Vs. NARENDER KUMAR

Total Days spent: 91

Case No.: 1887/23 Case Id: 2505M03918 Referring Judge: Ms. Meena Chauhan, DJS

Date: 02/08/2025

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

M/S MUTHOOT FINANCE LTD Vs. NARENDER KUMAR

Total Days spent : 91

Case No.: 1172/18 Case Id: 2507M06962 Referring Judge: Ms. Goma Dabas Gupta, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 2:00:00 PM

ARUN GOEL Vs. RAKHI CHAUDHARY

Total Days spent : 7

Case No.: 272/23 Case Id: 2507M06988 Referring Judge: Sh. Kautuk, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 11:30:00 PM

M/S REWARI KIRYANA STORE Vs. M/S BASO HOSPITALITY & ORS

Total Days spent : 7

Case No.: 895/24 Case Id: 2507M05940 Referring Judge: Sh. Sumeet Anand, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 11:30:00 PM

RAJ KUMAR GUPTA Vs. RENU

Total Days spent : 21

Total: 8

Mediator: Sh. Rajesh Kumar Goel, DHJS

Case No.: 898/24 Case Id: 2507M06218 Referring Judge: Sh. Shiv Kumar, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 2:00:00 PM

S RAVINDER SINGH Vs. MANJEET KAUR

Total Days spent : 15

Case No.: 892/22 Case Id: 2507M06220 Referring Judge: Sh. Vinay Singhal, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 2:00:00 PM

SOHAN LAL Vs. CHANDRO & ORS

Total Days spent : 15

Total: 2

Mediator: Sh. Rakesh Kumar Gupta, Advocate

Case No.: 253/24 Case Id: 2507M07268 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: MATRIMONIAL: PETITION FOR RESTITUTION OF CONJUGAL Hearing Time: 12:30:00 AM

SUNAKSHI Vs. PARAS KOHLI

Total Days spent : 7

Case No.: 2730/23 Case Id: 2507M07269 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 12:30:00 AM

Date: 02/08/2025

Total Days spent:

Total Days spent:

7

14

PARAS KOHLI Vs. SUNAKSHI

Case No.: 4234/24 Case Id: 2507M07229 Referring Judge: Ms. Goma Dabas Gupta, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 11:00:00 AM

HARPIYARI Vs. SHIV RAJ TYAGI & ORS

Total Days spent : 7

Case No.: 3094/23 Case Id: 2505M04421 Referring Judge: Ms. Sukriti Jha, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:30:00 AM

M/S DR & SONS Vs. JOGINDER BHALLA

Total Days spent : 77

Case No.: 419/25 Case Id: 2507M05820 Referring Judge : Sh. Sachin Sood, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:00:00 PM

RAJVEER SHARMA Vs. VENKAT GOENKA

Total Days spent : 21

Case No.: 604/17 Case Id: 2507M06308 Referring Judge: Ms. Shivli Talwar, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:00:00 PM

TANU KHAJOTIYA Vs. SONU KHAJOTIYA

Total Days spent : 14

Case No.: 358/23 Case Id: 2507M06309 Referring Judge: Ms. Shivli Talwar, DJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 12:00:00 PM

TANU KHAJOTIYA Vs. SONU KHAJOTIYA

Case No.: 28/22 Case Id: 2507M06442 Referring Judge : Sh. Naveen Kumar Kashyap, DJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 12:30:00 PM

JOHNEY CHAND Vs. JYOTI RANI CHAND

Total Days spent : 14

Case No.: 439/25 Case Id: 2507M06376 Referring Judge: Sh. Ashutosh Kumar, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 12:30:00 PM

GSI ENTERPRISES PVT LTD Vs. KAMLADITYYA CONSTRUCTION PVT LTD & ORS

Total Days spent : 14

Case No.: 167/25 Case Id: 2507M05573 Referring Judge : Ms. Ruchika Singla, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 12:30:00 PM

HIMANSHI Vs. RIHAN

Total Days spent : 28

Case No.: 10905/17 Case Id: 2507M06329 Referring Judge: Ms. Gita, DJS

Date: 02/08/2025

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:30:00 PM

DOLLY Vs. LALIT SAHU @ LALIT KUMAR

Total Days spent : 14

7

Case No.: 438/25 Case Id: 2507M06375 Referring Judge: Sh. Ashutosh Kumar, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 2:00:00 PM

GSI ENTERPRISES PVT LTD Vs. SANJAY KUMAR JINDAL

Total Days spent : 14

Case No.: 11/22 Case Id: 2505M04425 Referring Judge: Ms. Disha Singh, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM

GURNAM KAUR Vs. PARAMJIT SINGH

Total Days spent : 77

Case No.: 643/19 Case Id: 2505M04358 Referring Judge: Ms. Disha Singh, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 2:00:00 PM

GURNAM KAUR Vs. PARAMJEET SINGH

Total Days spent : 77

Case No.: 1539/24 Case Id: 2507M07054 Referring Judge: Sh. Naveen Kr. Kashyap, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 11:00:00 PM

ANARANYA YADAV Vs. JYOTI DESHWAL YADAV

Total Days spent :

Case No.: 52/24 Case Id: 2507M07055 Referring Judge: Sh. Naveen Kr. Kashyap, DHJS

Case Type: CUSTODY / GUARDIANSHIP: CUSTODY / GUARDIANSHIP MATTERS Hearing Time: 11:00:00 PM

AANRANYA YADAV Vs. JYOTI DESHWAL YADAV

Total Days spent: 7

Total: 16

Mediator: Sh. Rashid Hashmi, Advocate

Case No.: 81/25 Case Id: 2507M07193 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. Hearing Time: 12:00:00 PM

SAMRATH KATHURIA Vs. KHUSHNEET KATHURIA

Total Days spent: 5

Case No.: 946/22 Case Id: 2505M04915 Referring Judge: Sh. Jiten Mehra, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 12:00:00 PM

RAM KISHAN VERMA Vs. NITIN VERMA

Total Days spent: 63

Case No.: 2247/22 Case Id: 2507M06368 Referring Judge: Sh. Arun Sukhija, DHJS

Date: 02/08/2025

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 2:00:00 PM

PRADEEP SURI Vs. SIMMI SURI

Total Days spent : 14

Case No.: 2938/24 Case Id: 2507M06479 Referring Judge: Ms. Arushi Parwal, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

THE KANGRA CO OPERATIVE BANK LTD Vs. RAJ PAL SINGH BISHT

Total Days spent: 14

Case No.: 2237/22 Case Id: 2505M04909 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: 125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. Hearing Time: 2:00:00 PM

RITIN BEHL Vs. RICHA MALHOTRA

Total Days spent : 63

Case No.: 222/23 Case Id: 2507M05956 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: MATRIMONIAL: MATRIMONIAL OTHERS Hearing Time: 2:00:00 PM

KOMAL Vs. LAKHAN PAL MEENA

Total Days spent : 21

Case No.: 9/24 Case Id: 2507M07023 Referring Judge: Sh. Sachin Gupta, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 2:00:00 PM

MEHUL GIRI Vs. HARSH SINGH & ORS

Total Days spent : 7

Case No.: 15323/17 Case Id: 2507M07011 Referring Judge: Ms. Richika Tyagi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

RAHUL JINDAL Vs. SHIVANI MONGIA

Total Days spent :

Case No.: 1271/24 Case Id: 2507M07036 Referring Judge: Sh. Anil Kumar Sisodia, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 2:00:00 PM

VANSH ELECTROCHEMCICAL DEVICES PVT TLD Vs. GEEP INDUSTRIES INDIA PVT LTD & ORS

Total Days spent :

Case No.: 944/24 Case Id: 2507M06507 Referring Judge: Sh. Ashutosh Kumar, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 2:00:00 PM

M/S AUSHADHI HERBAL Vs. M/S LUCKY NUTRITION

Total Days spent : 14

Total: 10

Mediator: Sh. Ravinder Kr. Gupta, Advocate

Case No.: 700/25 Case Id: 2505M04707 Referring Judge: Sh. Kautuk, DJS

Page No.: 40

7

Date: 02/08/2025

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:30:00 PM

CHANDER BHAN Vs. ANITA

Total Days spent: 70

Case No.: 2558/22 Case Id: 2505M04938 Referring Judge: Ms. Pooja Yadav, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

ANJALI ANAND Vs. ABHISHEK & ORS

Total Days spent: 63

Case No.: 1371/19 Case Id: 2507M05827 Referring Judge: Sh. Kautuk, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM

DEVENDER KUMAR Vs. SHARWAN KUMAR

Total Days spent : 21

Case No.: 52/24 Case Id: 2507M05943 Referring Judge: Ms. Helly Fur Kaur, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

SALMA BANO Vs. IZHAAR

Total Days spent : 21

Case No.: 292/24 Case Id: 2507M07017 Referring Judge: Sh. S.S. Rathi, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 2:00:00 PM

RAMESH BRIJ LAL SANTANI Vs. ANITA DALMIA

Total Days spent: 7

Case No.: 347/24 Case Id: 2507M07266 Referring Judge: Ms. Vineeta Goyal, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 2:00:00 PM

PUNJAB NATIONAL BANK Vs. GULSHAN KUMAR BHASIN

Case No.: 688/23 Case Id: 2507M07015 Referring Judge: Sh. Naresh Kumar Malhotra, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 2:00:00 PM

MOHAN MEAKIN LTD Vs. MOHAN LAL GUPTA

Total Days spent : 7

Case No.: 693/23 Case Id: 2507M07048 Referring Judge: Sh. Ashutosh Kumar, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time: 2:00:00 PM

MOHAN MEAKINGS LTD Vs. JAIN DEPARTMENTAL STORE

Total Days spent : 7

Case No.: 30/22 Case Id: 2505M04645 Referring Judge: Ms. Pooja Yadav, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:30:00 PM

REKHA Vs. RAJU

Total Days spent: 70

Page No.: 4

Total Days spent :

Date: 02/08/2025

Case No.: 29/24 Case Id: 2505M04920 Referring Judge: Sh. Murari Prasad Singh, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:30:00 PM

MADHU RANI Vs. RAVINDER KUMAR

Total Days spent : 63

Total: 10

Mediator: Sh. Vidya Prakash, DHJS

Case No.: 998/22 Case Id: 2507M06729 Referring Judge: Sh. Ashutosh Kumar, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 12:30:00 PM

M/S OSSIYAMAA TIMBER Vs. M/S BHARTI TIMBER

Total Days spent: 11

Total: 1

Mediator: Sh. Vinod Gaur, Advocate

Case No.: 435/22 Case Id: 2507M07673 Referring Judge: Sh. Dev Saroha, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 11:00:00 AM

NEETU DEVI Vs. DUSIB

Total Days spent : 4

Total: 1

Software Designed and Developed by Gaurav Walia, DEO Computer Branch, Tis Hazari Courts, Delhi